

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 957 of 2019

IN THE MATTER OF:

JSW Steel Ltd.

...Appellant

Vs.

Mahender Kumar Khandelwal & Ors.

...Respondents

Present:

For Appellant: - Mr. Neeraj Kishan kaul, Sr. Advocate and Mr. Arun Kathpalia, Sr. Advocate with Mr. Manneet Singh, Mr. Anugrah Robin Frey, Ms. Nishtha Chaturvedi, Ms. Abhilasha Khanna, Ms. Diksha Gupta and Mr. Kauser Husain, Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms. Priya Singh, Advocates for 'Resolution Professional'

Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr. Rishub Kapoor, Advocates for CoC.

Mr. Zoheb Hossain, Advocate for ED.

WITH

Company Appeal (AT) (Insolvency) No. 1034 of 2019

IN THE MATTER OF:

Sanjay Singal & Anr.

...Appellants

Vs.

Punjab National Bank & Ors.

...Respondents

Present:

For Appellants: - Mr. Arvind Kumar Gupta, Ms. Henna George, Ms. Samprikta Ghosal, Mr. K. Sehgal, Mr. Vijay, Ms. Adya and Ms. Sukanya Singh, Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms. Priya Singh, Advocates for 'Resolution Professional'

Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr. Rishub Kapoor, Advocates for CoC.

WITH

Company Appeal (AT) (Insolvency) No. 1035 of 2019

IN THE MATTER OF:

Kalyani Transco

...Appellant

Vs.

Bhushan Power & Steel Ltd.

Through Resolution Professional & Ors.

...Respondents

Present:

For Appellant: - Mr. Amit Singh Chhadha, Sr. Advocate with Ms. Twisha and Mr. Pranav, Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms. Priya Singh, Advocates for 'Resolution Professional' Mr. Neeraj Kishan kaul, Sr. Advocate and Mr. Arun Kathpalia, Sr. Advocate with Mr. Manneet Singh, Mr. Anugrah Robin Frey, Ms. Nishtha Chaturvedi, Advocates. Mr. Arvind Kumar Gupta, Advocate.

WITH

Company Appeal (AT) (Insolvency) No. 1055 of 2019

IN THE MATTER OF:

Jaldhi Overseas Pte. Ltd.

...Appellant

Vs.

Bhushan Power Steel Ltd. & Ors.

...Respondents

Present:

For Appellant: - Mr. S.N. Mukherjee, Sr. Advocate with Mr. Kumar Shashank Shekhar, Mr. Diwakar Maheshwari and Ms. Pratiksha Mishra, Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms. Priya Singh, Advocates for 'Resolution Professional'

Mr. Neeraj Kishan kaul, Sr. Advocate and Mr. Arun Kathpalia, Sr. Advocate with Mr. Manneet Singh, Mr. Anugrah Robin Frey, Ms. Nishtha Chaturvedi, Advocates.

Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr. Rishub Kapoor, Advocates for CoC.

Ms. Samprikta Ghosal, Mr. K. Sehgal and Mr. Vijay, Advocates.

WITH

Company Appeal (AT) (Insolvency) No. 1074 of 2019

IN THE MATTER OF:

Medi Carrier Pvt. Ltd.

...Appellant

Vs.

**Mahendra Kumar Khandelwal,
Resolution Professional of Bhushan Power
and Steel Ltd. & Anr.**

...Respondents

Present:

For Appellant: - Mr. Abhijeet Sinha, Mr. Sidhartha Sharma and Mr. Arjun Asthana Advocates.

For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms. Priya Singh, Advocates for 'Resolution Professional'
Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr. Rishub Kapoor, Advocates for CoC.
Mr. Neeraj Kishan kaul, Sr. Advocate and Mr. Arun Kathpalia, Sr. Advocate with Mr. Manneet Singh, Mr. Anugrah Robin Frey, Ms. Nishtha Chaturvedi, Advocates.

WITH

Company Appeal (AT) (Insolvency) No. 1126 of 2019

IN THE MATTER OF:

CJ Darcl Logistics Ltd.

...Appellant

Vs.

**Mahender Kumar Khandelwal
Resolution Professional of Bhushan
Power & Steel Ltd.**

...Respondent

Company Appeal (AT) (Insolvency) Nos. 957, 1034, 1035, 1055, 1074, 1126 & 1461 of 2019

Present:

**For Appellant: - Mr. Abhijeet Sinha, Mr. R.K. Ruhil, Mr. G. Anirudh
Mr. Sumit Bishnoi and Ms. MoniBedi, Advocates.**

**For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr.
Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms.
Priya Singh, Advocates for 'Resolution Professional'
Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan
Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr.
Rishub Kapoor, Advocates for CoC.
Mr. Sanjay Surya, Ms. Chetna Kandpal and Mr. R. A. Raman,
Advocates for MCA.**

WITH

Company Appeal (AT) (Insolvency) No. 1461 of 2019

IN THE MATTER OF:

State of Odisha & Ors.

...Appellants

Vs.

Bhushan Power & Steel Ltd. & Anr.

...Respondents

Present:

**For Appellants: - Mr. Rana Mukherjee, Senior Advocate with Ms. Kirti
Mishra, and Ms. Apurva Upmanyu, Advocates.**

**For Respondents: - Mr. Abhinav Vasisht, Senior Advocate with Mr.
Shantanu Chaturvedi, Ms. Charu Bansal, Ms. Shreyas and Ms.
Priya Singh, Advocates for 'Resolution Professional'
Mr. Neeraj Kishan kaul, Sr. Advocate and Mr. Arun Kathpalia,
Sr. Advocate with Mr. Manneet Singh, Mr. Anugrah Robin
Frey, Ms. Nishtha Chaturvedi, Advocates.
Mr. Ramji Srinivasan, Senior Advocate with Mr. Spandan
Biswal, Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya, Mr.
Rishub Kapoor, Advocates for CoC.
Ms. Samprikta Ghosal and Mr. K. Sehgal and Mr. Vijay,
Advocates.**

ORDER

30.01.2020 Mr. Sukant Wats, Advocate appears on behalf of 'Central Bureau of Investigation'. We do not want to give further time as we have already allowed them on 23rd January 2020 to address on the issue. Enforcement Directorate has filed reply affidavit.

These appeals, wrongly listed today, be listed on 31st January, 2020.
Ordered accordingly.

Post these Appeals 'for Orders' on **31st January, 2020** at 10:30 AM before this Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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